

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO.

195

OF 199 8

Applicant(s) All Indian Telecom employees Union & Amt.
- VS.

Respondent(s) Union of India for

Advocate for Applicant(s) Mr. M.K. Gururaj

Mr. G. Barnes

Mr. W. K. Nuis.

Advocate for Respondent(s)

Mr. SAKI, Sr.,

$\text{C}_6\text{H}_5\text{Br}$

contd..

| Notes of the Registry | Date | Order of the Tribunal |
|---|--|--|
| <p><u>16.9.98</u></p> <p>Copies of order alongwith the petitions have been sent to the I/See. for issuing the same to the parties (Respondent) through legal with A.P.D.</p> <p>sl.</p> <p>Sealed wide d.no 2828 to 2831 d.no. 21.9.98</p> <p>sl.</p> | <p>31.8.98</p> <p>pg</p> <p>NE 219</p> | <p>respondents to dispose of the representation by a speaking order. Accordingly we direct the respondents to dispose of the Annexure-6 representation dated 6.11.1997 submitted on behalf of the Union as early as possible within 2 months from today.</p> <p>Application is disposed of. No order as to costs.</p> <p><i>[Signature]</i> Member</p> |
| | | <p><i>[Signature]</i> Vice-Chairman</p> |